

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1337 of 2019

IN THE MATTER OF:

Pegasus Asset Reconstruction Pvt. Ltd.

...Appellant

Versus

Yashomati Hospitals Pvt. Ltd.

...Respondent

For Appellant: Mr. Dinkar Singh and Ms. Priyanka Narang, Advocates.

For Respondent: Mr. Balaji Srinivasan, Ms. Palavi Sengupta and Mr. Ajesh Kumar Shankar, Advocates.

O R D E R
(Virtual Mode)

28.09.2020 This is Part Heard matter.

There is a special Bench. As such the matter is adjourned.

List the Appeal 'For Hearing' as Part Heard on **8th October, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)